

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 02  
**(IB)-863(PB)/2020**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

v.

Essar Power M.P Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 17.08.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

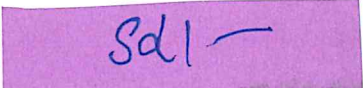
**PRESENT:**

For the Applicant

Ms. Misha, Mr. Siddhant Kant, Mr. Nikhil  
Mathur, Advs. for ICICI Bank

**ORDER**

Urgent hearing IA-3176/2020 is hereby **disposed of** by listing CP/836/2020 on **09.09.2020** with a direction to the Petitioner to issue notice to the Respondents mentioning the next date of hearing.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**